

grammes of activities in 22 languages which include the 15 languages listed in the 8th Schedule of Constitution and English, Dogri, Maithili, Rajasthani, Manipuri, Nepali and Konkani. In 1985 the Akademi has set up a Language Development Board for taking up work for development of Indian Languages. Matching grants and incentives are given for publications and other literary activities particularly for the publication of (a) folklore, (b) translation from neighbouring languages (c) reprinting of important dictionaries and grammar. The Akademi's expenditure is incurred towards a common purpose of promotion of Indian literature in the aforesaid languages

Schools Covered under Computer Literacy and Studies in Schools Project

2396. PROF. NARAIN CHAND PARASHAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a number of Secondary, Higher Secondary and Senior Secondary Schools in various States have been covered under the CLASS (Computer Literacy and Studies in Schools) project ;

(b) if so, the number of schools in each of the above categories in which CLASS project has been introduced, State-wise ; and

(c) whether any effort would be made so that this project covers at least some schools in each of the States/Union Territories, which have not been able to start this project so far ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). Yes, Sir. A Pilot Project for Computer Literacy and Studies in Schools (CLASS) was launched in 1984-85 in 248 selected Secondary/Higher Secondary/Senior Secondary Schools. The teaching in schools is in class XI in States/UTs having higher secondary system (10+2) and in class X in States having 3-year secondary system. Pending finalisation of the regular programme on CLASS Project, 1701 more schools have been added on year

to year basis till 1987-88. Schools are allocated to the States/UTs in proportion to the total number of Secondary/Higher Secondary/Senior Secondary Schools located therein. No State/UT has been left uncovered by the programme. State/UT-wise allocation of schools selected during 1984-85, 85-86, 86-87 and 87-88 is given in the statement below.

(See columns 171—174).

District Centres for English Language Teaching

2397. PROF. NARAIN CHAND PARASHAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have sanctioned and set up District Centres for English language teaching in the country as envisaged in the Programme of Action on National Policy on Education-1986 ;

(b) if so, number and the names of the District Centres, State-wise and the dates from which these have started functioning ;

(c) if not, the likely date by which all these centres would start functioning ; and

(d) the likely date by which at least one such centre would be set up in each State so as to cover all States/Union Territories ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Yes, Sir. The Central Institute of English and Foreign Languages, Hyderabad has been entrusted with the responsibility of implementation of the scheme of setting up of District Centres for English Language Teaching.

(b) and (c). A statement is given below.

(See columns 175-176).

(d) It is expected that by the end of the 7th Five Year Plan period more States and UTs will come forward to set up District Centres in their territories.

Statement

List of States/Union Territories Indicating the Number of Schools Allocated for Class Project during 1984-85, 1985-86, 1986-87 and 1987-88

Sl. No.	Name of State/Union Territory	No. of Schools allocated during				Total No. of Schools
		1984-85	1985-86	1986-87	1987-88	
1.	Andhra Pradesh	11	25	38	44	118
2.	Arunachal Pradesh	2	3	2	2	9
3.	Assam	10	21	18	34	83
4.	Bihar	11	31	31	41	114
5.	Gujarat	15	27	29	42	113
6.	Haryana	5	13	15	16	49
7.	Himachal Pradesh	6	6	9	11	32
8.	Jammu and Kashmir	5	8	9	16	38
9.	Karnataka	10	20	28	42	100
10.	Kerala	10	18	17	30	75
11.	Madhya Pradesh	15	44	23	33	115
12.	Maharashtra	18	44	46	66	174
13.	Manipur	2	4	3	5	14
14.	Meghalaya	2	4	3	2	11
15.	Mizoram	1	2	2	3	8
16.	Nagaland	2	4	3	2	11

17.	Orissa	10	19	25	36	90
18.	Punjab	10	24	22	31	87
19.	Rajasthan	10	24	25	32	91
20.	Sikkim	2	4	2	2	10
21.	Tamil Nadu	16	27	30	42	115
22.	Tripura	2	2	2	3	9
23.	Uttar Pradesh	27	63	51	67	208
24.	West Bengal	20	39	42	65	166
25.	Goa, Daman and Diu	2	2	2	4	10
26.	Andaman and Nicobar Islands	—	3	2	2	7
27.	Chandigarh Administration	3	2	3	2	10
28.	Dadra and Nagar Haveli	—	2	2	2	6
29.	Delhi Administration	20	12	12	19	63
30.	Lakshadweep	—	2	2	2	6
31.	Pondicherry	1	2	2	2	7
Total		248	501	500	700	1949

Statement

Sl. No.	State/Union Territory for which District Centres have been sanctioned	Location of the District Centre	Date from which first course started
1.	Andhra Pradesh	Chittoor	15-12-1986
2.	Arunachal Pradesh	Changlang	5-5-88
3.	Andaman and Nicobar Islands	Port Blair	1-8-88
4.	Delhi	Delhi	1-5-85
5.	Goa	Panaji	13-7-87
6.	Himachal Pradesh	Dharmasala	1-6-86
7.	Karnataka	Dharwad	24-2-86
8.	Mizoram	Aizwal	14-1-87
9.	Nagaland	Kohima	10-2-87
10.	Pondicherry	Mudaliarpur	1-4-87
11.	Punjab	Bhatinda	14-9-87
12.	Sikkim	Gangtok	20-7-87
13.	Tripura	Agartala	6-3-86
14.	Assam	Mirza	District Centres have also been sanctioned for these States. However, these are expected to start functioning as soon as the necessary infrastructure and facilities for running the Centres are made available by the State Governments concerned.
15.	Bihar	Muzaffarpur	
16.	Haryana	Gurgaon	
17.	Madhya Pradesh	Bilaspur	
18.	Meghalaya	Shillong	
19.	Orissa	Bhubaneswar	
20.	Rajasthan	Ajmer/Udaipur	
21.	Jammu and Kashmir	Location to be decided by the State Government.	

Central University in Himachal Pradesh

2398. PROF. NARAIN CHAND PARASHAR : Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have received